

**HARYANA VIDHAN SABHA**

**Un-Starred Question**

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Thursday, the 28<sup>th</sup> February, 2013.**

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**Number of STPs in State**

**262. SH. SAMPAT SINGH, M.L.A. :** Will the Public Health Engineering Minister be pleased to state :-

- a) the number of STPs constructed in the state along-with the details i.e. place and capacity etc. whether the treated water from these STPs are being checked regularly; if so, the details of the BOD and COD of the water;
  - b) the number of cases in which the BOD and COD were found more than the required mg per liter togetherwith the details thereof along-with the action taken against the officials/officers or against the construction company or owner of machinery/equipment; and
  - c) the time by which all the cities are likely to have STPs togetherwith the places at which water of WJC is being polluted by the sewerage water directly flowing or ill-treated water of STPs flowing and mixing with WJC water alongwith the action taken ?
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**Chandigarh:  
The 20<sup>th</sup> February, 2013**

**SUMIT KUMAR,  
Secretary,  
Haryana Vidhan Sabha**